

**IN THE HIGH COURT OF BOMBAY AT GOA.**  
**LD-VC-CW-316/2020**

Narayan Mandrekar  
Registrar of Co-operative Societies, and ors.

....Petitioner.  
Vs  
....Respondents.

Shri S. Desai Advocate for the petitioner.  
Shri D. Shirodkar, Addl. Govt. Advocate for the State.  
Shri Mandar Naik, Advocate for the respondent nos. 3 and 4.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:7<sup>th</sup> December 2020.**

P.C.

The learned counsel for the respondent nos. 3 and 4 complaints that he has not been served with the case papers.

2. Stand over to 15.12.2020.

**DAMA SESHADRI NAIDU, J.**

vn\*